GOVERNMENT OF INDIA COAL AND MINES LOK SABHA

UNSTARRED QUESTION NO:4083 ANSWERED ON:25.08.2004 COMPENSATION PAID BY NLC Ponnuswamy Shri E.

Will the Minister of COAL AND MINES be pleased to state:

(a) whether the NLC has paid compensation to all those who have lost their lands and houses for the establishment of this organization;

(b) if so, the details of compensation given so far and compensation pending with the NLC organisation;

(c) whether the NLC promised employment opportunities to the qualified sons and daughters ofland oustees at the time of establishment of the NLC;

(d) if so, the number of persons who got employment in the NLC;

(e) the details of medical facilities available to NLC staff;

- (f) whether the NLC proposes to reopen the closed fertilizer units in future; and
- (g) if so, the time by when they are likely to be opened?

Answer

MINISTER OF STATE FOR COAL & MINES (DR. DASARI NARAYANA RAO)

(a) Yes, Sir. NLC has paid 100% compensation for all the lands acquired so far for the establishment of the Corporation.

(b) NLC had initially acquired 6083 hectares of land for establishing mining and industrial units. An amount of Rs.1,32,09,174/- was paid as 100% compensation. For the subsequent 12,458 hectares ofland acquired by NLC, 100% compensation amounting to Rs.55.13 crores, as fixed by the Government of Tamil Nadu has already been paid. NLC has also paid an amount ofRs.33 crores as enhanced compensation over and above the compensation fixed by the State Govt. F or the 1877 acres of land acquired by NLC during 1990-95, NLC is in the process of paying enhanced compensation to the tune of Rs.7.41 crores over and above the compensation paid, in full, for the acquired lands.

(c) No, Sir.

(d) Does not arise, in view of the reply to (c) above. However, NLC has extended employment opportunity to land displaced, wherever feasible. So far, 1827 regular employments have been offered to the land displaced. 578 Project Affected Persons (PAPs) who joined as contract workers were also regularised over a period of time. Apart from this, NLC has provided ITI apprenticeship training to 661 ITI qualified PAPs and temporary employment to other 423 PAPs.

(e) NLC has a 369 bedded general hospital with 5 peripheral dispensaries including an ayurvedic dispensary to take care of the medical needs of the employees, their dependants and other population in and around Neyveli including land displaced. The medical facilities include emergency/casualty services, in-patient services in all departments viz., General Medical, Surgical, Paediatrics, OB&G, Post Operative, Neo Natal, Special Wards and Burns Ward, Iptensive Care Unit, Ayurvedic Clinic, Modern Operation Theatre Complex, Pathologicai Laboratory, Radiology, ECG, Renal Care Unit, Occupational Health Services, Private Patient Clinic, Well Baby Clinic, Health Education for Patients and Family Welfare Programme Centre.

NLC hospital is also providing treatment to the patients in various specialities like Surgical, Nephrology, Paediatrics, Orthopaedics, ENT, OB&G,. Dermatology, Ophthalmology, Dental with well equipped departments. Patients are also referred to the panel of referral hospitals wherever further specialised medical treatment is needed.

(f) No, Sir. The fertilizer plant is not commercially viable.

(g) Does not arise in view of the reply to (f) above.